THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) The participation of women workers under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) in the country during 2009-10 to 2011-12 has been around 48%.

(b) to (e) The provisions in MGNREGA are effected through Schemes to be formulated by States under Section 4(1) of the Act. As per Section 18 of the MGNREGA, it is the responsibility of the concerned State Governments to make available to the District Programme Coordinator and the Programme Officers necessary staff and technical support as may be necessary for the effective implementation of the Scheme formulated by them under Section 4 of the Act. The procedures for selection, training, duties, and remuneration etc. of mates under MGNREGA are laid down in the MGNREGA Operational Guidelines. These provide that adequate representation of women among mates should be ensured.

Budgetary allocation for unemployment allowance

- 3553. SHRI MANI SHANKAR AIYAR: Will the Minister of RURAL DEVELOPMENT be pleased to refer to answer to Unstarred Question No. 763 given in the Rajya Sabha on 20 March, 2012 and state:
- (a) the names of States which have enacted the required legislation and made the requisite budgetary allocation to pay unemployment allowances;
- (b) in view of the under performance of States in this regard, as revealed in Annexure-II to the reply, the steps the Union Government proposes to take to ensure that intended beneficiaries are fully informed of, and motivated to act on, the relevant provisions of the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA);
- (c) whether the Centre proposes to assist States in providing such unemployment allowances; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) The information is being collected from States/Union Territories and will be laid on the Table of the House.

(b) The Ministry of Rural Development administers several schemes/programmes including Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) for rural areas. Information, Education and Communication activities for all the programmes of the Ministry are done in a holistic manner both in electronic and print media for generating awareness across the country for effective implementation of all these programmes. Such special awareness generation campaigns

regarding the right and entitlements, processes and other information relevant to the beneficiaries under MGNREGA are conducted by the Ministry through various agencies from time to time.

- (c) No sir.
- It is for the concerned State Government to provide unskilled manual work up to 100 days in a financial year in accordance with the Scheme notified by the States as per Section 4 of the Act. Central Government bears the entire expenditure on payment of wages at notified wage rates to unskilled manual workers. 75% of material cost, including wages of skilled and semiskilled workers, is also borne by the Central Government. The liability for payment of unemployment allowance is on the State Governments. This is to act as an incentive to the States to provide employment on demand proactively failing which the liability of unemployment allowance falls on them. It may therefore be counter productive for the Central Government to bear the burden of payment of unemployment allowance under the Act.

Unit cost of IAY house

- 3554. SHRI BALBIR PUNJ: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- whether proposal of the State Government of Odisha is pending for enhancing the limit of unit cost of Indira Awas Yojana (IAY) houses from Rupees Forty Five thousand in five Left Wing Extremist districts namely Deogarh, Gajapati, Malkangiri, Rayagada and Sambalpur;
 - (b) if so, the details thereof; and
 - by when it is likely to be approved? (c)

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (c) At present, the unit assistance under IAY is Rs. 45,000/- in plain areas and Rs. 48,500/- in hilly/difficult areas. No proposal for enhancement of unit cost under Indira Awaas Yojana (IAY) in Left Wing Extremist (LWE) districts has been received from State Government of Odisha. However, LWE districts including these five districts of Odisha namely Deogarh, Gajapati, Malkangiri, Rayagada and Sambalpur have been treated as difficult areas since 2010-11 and already the higher rate of unit assistance of Rs. 48,500 is being provided for an IAY house in these districts.

SGSY in Bihar

- 3555. SHRI RAM VILAS PASWAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- the fund released to Bihar under the Swarnjayanti Gram Swarojgar (a) Yojana (SGSY) during the current five year plan period, year-wise;